

21/8/95

Hon' Mr. V.K. Seth, A.M.  
Hon' Mr. D.C. Verma, J.M.

The name of applicant's counsel is not mentioned. The record shows that notice has been issued on 28/4/95. However, there is no service report on the file. The same should be furnished by Registry.

dir on 8/10/95.

J.M.

V.K.  
A.M.

22/8/95  
Notices issued on 28-4-95. No Returnable Notice have been received to office  
9/11/95

22/8/95  
Pleadings are complete  
9/11/95

XXXXXXXXXX

9.10.95

Lawyers absent for 3rd time with colleague  
13-11-95  
Bae

13-11-95

Hon'ble Mr. V.K. Seth -A.M.

Hon'ble Mr. R.K. Saxena-J.M.

For applicant- None.

For respondents-Sri Anil Srivastava, learned counsel.

Record shows that fresh notices were issued to the applicants on 28-4-95 and several months have passed since then. However, nobody has put in appearance on their behalf today, and there is also no application on their behalf for adjournment. We, therefore, dismiss this O.A. for default of the applicants.

J.M.

V.K.  
A.M.

encl copy of order  
K.R. Saxena  
for Sri Anil Srivastava  
27/11/95

22/8/95  
Applicant's copy sent to Registry  
21/11/95